## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

2>

T .C.P No. 364/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Khimji Poonja Freight Forwarders Pvt. Ltd.

V/s

Ingram Micro India Pvt. Ltd.

. SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

27. Shouh Bardia Par Petitioner Gradie

1/b Jayakar &

Raymers

Kedair Wagle

alco Sagar Wagle

## ORDER TCP No.364/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 26.7.2017.

- Sd/-

V. NALLASENAPATHY Member (Technical) Sci/-B.S.V. PRAKASH KUMAR Member (Judicial)